

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
STARRED QUESTION No. *318
TO BE ANSWERED ON 10th December, 2019

Jan Aushadhi Shops

***318. SHRI GAUTAM SIGAMAANI PON:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that the Union Government has directed all the State Governments to ensure opening of Jan Aushadhi Shops in every hospital in the State to provide affordable medicines to the people;
- (b) if so, the details thereof along with the implementation of said order in each of the States;
- (c) whether the State Governments have given any feedback adhering to the directions of the Union Government;
- (d) if so, the details thereof along with the States which are lagging behind in opening of these Jan Aushadhi Shops in the hospital areas; and
- (e) the action being taken by the Government against the States where these shops have not been opened till now along with the steps being taken to ensure compliance of its orders by the State Governments?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI D. V. SADANANDA GOWDA)**

- (a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA
STARRED Q.NO. 318 (18TH POSITION) FOR ANSWER ON 10.12.2019 REGARDING
JAN AUSHADHI SHOPS**

(a) Bureau of Pharma PSUs of India (BPPI) is the implementing agency of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) which works under the administrative control of the Department of Pharmaceuticals, Government of India. BPPI and Department of Pharmaceuticals have written letters to Principal Secretaries (Health & Family Welfare) of all States requesting to provide rent free space in Government Hospitals for opening Janaushadhi Kendras.

(b) As on 05.12.2019, 5845 Janaushadhi Kendras are functional across the country. Out of this, 895 are functioning in Government premises. From 01.04.2018, 347 outlets have been opened in Government premises. State wise list of Janaushadhi Kendras functional at Government premises is enclosed as Annexure-I.

(c) In response to the request made by BPPI and Department of Pharmaceuticals, various State Governments have responded and implemented Pradhan Mantri Bhartiya Janaushadhi Pariyojana in their States. They have given feedback regarding implementation, which has been incorporated in Memorandum of Understanding (MoU) entered into with respective States by BPPI. Detail of MoUs entered into is attached as Annexure-II.

(d) State wise list of Janaushadhi Kendras functional at Government premises and list of states which are lagging behind in opening of Janaushadhi Kendras in the hospital areas is enclosed as Annexure-III.

(e) Department of Pharmaceuticals has written request letters to Hon'ble Chief Ministers, Chief Secretaries and District Magistrates of these states to open Janaushadhi Kendras in maximum number of government hospitals to make available quality generic medicines at affordable prices to the citizens. BPPI has requested these states several times for providing free space in Government Hospitals for opening of Janaushadhi Kendras and conducted meetings with State Governments officers. Positive progress is being made in this direction.

Annexure-I

The statement referred to in part (b) of Lok Sabha Starred Q. No. *318 for 10.12.2019 raised by SHRI GAUTAM SIGAMAANI PON regarding JAN AUSHADHI SHOPS

State wise details of Janaushadhi Kendras functional across the country as on 05.12.2019							
Sl. No.	Name of the State/UT	Total number of Janaushadhi Kendras as on 05.12.2019		Janaushadhi Kendras opened in FY 2018-19		Janaushadhi Kendras opened in FY 2019-20 as on 05.12.2019	
		Govt. Premises	Pvt. Premises	Govt. Premises	Pvt. Premises	Govt. Premises	Pvt. Premises
1	Andaman & Nicobar	2	0	2	0	0	0
2	Andhra Pradesh	35	150	3	42	1	5
3	Arunachal Pradesh	21	3	0	0	0	0
4	Assam	4	79	1	22	0	8
5	Bihar	33	120	8	39	8	7
6	Chandigarh	4	2	0	1	0	1
7	Chhattisgarh	167	42	7	4	0	4
8	Dadar & Nagar Haveli	0	14	0	6	0	1
9	Daman & Diu	0	4	0	1	0	0
10	Delhi	10	114	1	34	3	44
11	Goa	6	2	6	2	0	0
12	Gujarat	0	512	0	220	0	51
13	Haryana	7	164	6	55	1	31
14	Himachal Pradesh	13	46	3	23	0	5
15	Jammu and Kashmir	37	43	2	19	23	5
16	Jharkhand	14	42	1	9	0	4
17	Karnataka	161	425	33	157	15	98
18	Kerala	6	493	2	121	1	48
19	Ladakh	3	0	0	0	1	0
20	Lakshadweep *	0	0	0	0	0	0
21	Madhya Pradesh	4	150	2	68	0	24
22	Maharashtra	1	400	0	131	0	78
23	Manipur	26	9	0	0	0	0
24	Meghalaya	0	1	0	0	0	0
25	Mizoram	9	12	6	3	0	4
26	Nagaland	14	2	3	1	0	1
27	Odisha	22	166	0	71	0	44
28	Puducherry	0	15	0	3	0	1
29	Punjab	29	162	3	62	1	43
30	Rajasthan	35	99	14	17	5	10
31	Sikkim	0	2	0	0	0	0
32	Tamil Nadu	3	574	2	205	0	79
33	Telangana	2	116	0	34	0	6
34	Tripura	22	2	1	1	0	0
35	Uttar Pradesh	142	748	126	172	14	72
36	Uttarakhand	62	120	38	28	4	18
37	West Bengal	1	117	0	42	0	20
Grand Total		895	4950	270	1593	77	712

* Medicines are directly supplied to the administration of Union Territory of Lakshadweep

Annexure-II

The statement referred to in part (c) of Lok Sabha Starred Q. No. *318 for 10.12.2019 raised by SHRI GAUTAM SIGAMAANI PON regarding JAN AUSHADHI SHOPS

Details of MoU entered with State/UT				
Sl. No.	Name of the State/UT	Date of MoU entered	Name of the Department/Agency with whom MoU signed	Number of Janaushadhi Kendras opened
1	Tripura	01.02.2014	Tripura Markfed	10
2	Arunachal Pradesh	26.06.2016	Department of Health & Family Welfare, (Rogi Kalyan Samiti) Government of Arunachal Pradesh	20
3	Andhra Pradesh	28.06.2016	Department of Health, Medical & Family Welfare, Government of Andhra Pradesh	59
4	Karnataka	29.07.2016	Bruhat Bangalore Maha Nagar Palika	6
5	Karnataka	02.10.2016	Department of Health & Family Welfare, Government of Karnataka	146
6	Maharashtra	27.12.2016	Maharashtra State Road Transport Corporation	0
7	Kerala	09.08.2017	Thiruvananthapuram District Panchayat, Government of Kerala	7
8	Uttar Pradesh	10.08.2017	Department of Medical Health & Family Welfare (SACHI) Government of Uttar Pradesh	138
9	Goa	29.11.2017	Director of Health Services, Government of Goa	6
10	Jharkhand	25.05.2018	Department of Health & Family Welfare, Government of Jharkhand	0
11	Meghalaya	24.07.2019	Department of Health & Family Welfare Government of Meghalaya	0

The statement referred to in part (d) of Lok Sabha Starred Q. No. *318 for 10.12.2019 raised by SHRI GAUTAM SIGAMAANI PON regarding JAN AUSHADHI SHOPS

State wise details of Janaushadhi Kendras functional in Government premises across the country as on 05.12.2019		
Sl. No.	Name of the State/UT	Total number of Janaushadhi Kendras functional
1	Andaman & Nicobar	2
2	Andhra Pradesh	35
3	Arunachal Pradesh	21
4	Assam	4
5	Bihar	33
6	Chandigarh	4
7	Chhattisgarh	167
8	Dadar & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	10
11	Goa	6
12	Gujarat	0
13	Haryana	7
14	Himachal Pradesh	13
15	Jammu and Kashmir	37
16	Jharkhand	14
17	Karnataka	161
18	Kerala	6
19	Ladakh	3
20	Lakshadweep *	0
21	Madhya Pradesh	4
22	Maharashtra	1
23	Manipur	26
24	Meghalaya	0
25	Mizoram	9
26	Nagaland	14
27	Odisha	22
28	Puducherry	0
29	Punjab	29
30	Rajasthan	35
31	Sikkim	0
32	Tamil Nadu	3
33	Telangana	2
34	Tripura	22
35	Uttar Pradesh	142
36	Uttarakhand	62
37	West Bengal	1
Grand Total		895

* Medicines are directly supplied to the administration of Union Territory of Lakshadweep